

COURT NO. 6
THE HONOURABLE SRI JUSTICE NINALA JAYASURYA
THE HONOURABLE SRI JUSTICE T.C.D.SEKHAR

To be Heard on Thursday The 8th day of October 2026 (AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR DISMISSAL</u>					
1	WP/10190/2026 IA 1/2026 Stay Petition	P V SOLUTIONS Vs THE ASSISTANT COMMISSIONER	M V J K KUMAR	GP FOR COMMERCIAL TAX	EAST GODAVARI
<u>FOR ORDERS</u>					
2	WP/12259/2010 IA 1/2010(WPMP 15466/2010) Stay Petition	M/S.VIJAI BHAVANI POWER TECH (P) LTD Vs JOINT COMMISSIONER (CT) & 2 OHERS	VENKATRAM REDDY MANTUR	GP FOR COMMERCIAL TAX	EAST GODAVARI
<u>FOR ADMISSION</u>					
3	WP/28604/2026 IA 1/2026 Stay Petition	MS SEETHARAMAIAH MADDUKURI Vs THE ASSISTANT COMMISSIONER	PEDDIBHOTLA VENKATA SAI RAJESH	GP FOR COMMERCIAL TAX	KRISHNA
4	WP/28818/2026 IA 1/2026 Stay Petition	SRI SRINIVASA AGENCIES Vs THE DEPUTY ASSISTANT COMMISSIONER	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX	CHITTOOR
5	WP/28996/2026 IA 1/2026 Stay Petition	KRISHNA RUNKU Vs THE UNION OF INDIA	P RAMA SHARANA SHARMA		SRIKAKULAM
6	WP/29029/2026 IA 1/2026 Stay Petition	M/S.SRI LAKSHMI VENKATESWARA MINERAL INDUSTRIES Vs THE ASSISTANT COMMISSIONER (STATE TAX)	S SURI BABU	GP FOR MINES AND GEOLOGY GP FOR COMMERCIAL TAX	KURNOOL
7	WP/29096/2026 IA 1/2026 Stay Petition	SAI KRISHNA MINING COMPANY Vs THE ASSISTANT COMMISSIONER (ST)	G N UMA RANI	GP FOR COMMERCIAL TAX GP FOR MINES AND GEOLOGY	SPS NELLORE
8	WP/29120/2026 IA 1/2026 Stay Petition	M/S. SREE VENKATESWARA ASSOCIATES Vs THE ASSISTANT COMMISSIONER (ST)(FAC)	PEDDIBHOTLA VENKATA SAI RAJESH		KURNOOL
9	WP/29121/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SK CHAN BASHA AND COMPANY Vs THE ADDITIONAL COMMISSIONER (ST)	PEDDIBHOTLA VENKATA SAI RAJESH	GP FOR COMMERCIAL TAX	SPS NELLORE
10	WP/29140/2026 IA 1/2026 Stay Petition	MS BONTHA BHARAT BABU Vs THE STATE OF ANDHRA PRADESH	SINGAM SRINIVASA RAO	GP FOR COMMERCIAL TAX	WEST GODAVARI
11	WP/29234/2026 IA 1/2026 Stay Petition	MS Y VENKATA GOPAL REDDY Vs THE DEPUTY ASSISTANT	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX	YSR KADAPA

COMMISSIONER

12	WP/29268/2026	S SIDDESWARA REDDY Vs THE ASSISTANT COMMISSIONER(ST)	L CHANDRA OBUL REDDY	GP FOR CIVIL SUPPLIES	YSR KADAPA
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MISCELLANEOUS MATTERS(PRE ADMISSION MISC.PETITION)

13.1,13.2,13.3,13.4,13.5,13.6,13.7,13.8,13.9,13.10,13.11,13.12,13.13,13.14 along with 13

13	WA/747/2026 (WP/13811/2026) IA 1/2026 Dispense with Petition IA 2/2026 Condone Delay Petition IA 3/2026 Suspension Petition IA 4/2026 Leave Petition	GUNTUPALLI HEMALATHA Vs THE STATE OF ANDHRA PRADESH	AVANIJA INUGANTI	GP FOR SERVICES III VINOD KUMAR PEMMASANI M UMA DEVI (CENTRAL GOVT COUNSEL) (HC,J NOTE CASE - DR,J NOT A MEMBER)	GUNTUR
13.1	WA/99/2026 (WP/14511/2024) IA 1/2026 Dispense with Petition IA 2/2026 Permission Petition IA 3/2026 Suspension Petition IA 4/2026 Direction Petition	M VENKATESWARA RAO Vs THE STATE OF AP	K S MURTHY ASSOCIATES	GP FOR SERVICES III VINOD KUMAR PEMMASANI SRINIVASA RAO BODDULURI	GUNTUR
13.2	WA/100/2026 (WP/14511/2024) IA 1/2026 Dispense with Petition IA 2/2026 Permission Petition IA 3/2026 Suspension Petition IA 4/2026 Direction Petition	KURAPATI NEELAKANTESWARA PRASAD Vs THE STATE OF AP	K S MURTHY ASSOCIATES	GP FOR SERVICES I VINOD KUMAR PEMMASANI SRINIVASA RAO BODDULURI	GUNTUR
13.3	WA/101/2026 (WP/21120/2023) IA 1/2026 Dispense with Petition IA 2/2026 Permission Petition IA 3/2026 Suspension Petition IA 4/2026 Direction Petition	Y. SRINIVAS RAO Vs THE STATE OF ANDHRA PRADESH	K S MURTHY ASSOCIATES	GP FOR SERVICES III GHANTA SRIDHAR VINOD KUMAR PEMMASANI SRINIVASA RAO BODDULURI	GUNTUR
13.4	WA/102/2026 (WP/21121/2023) IA 1/2026 Dispense with Petition IA 2/2026 Permission Petition IA 3/2026 Suspension Petition IA 4/2026 Direction Petition	KARUMANCHI VIJAYA BHASKAR Vs THE STATE OF AP	K S MURTHY ASSOCIATES	GP FOR SERVICES III GHANTA SRIDHAR VINOD KUMAR PEMMASANI SRINIVASA RAO BODDULURI	GUNTUR
13.5	WA/169/2026 (WP/16853/2021) IA 1/2026 Direction Petition	DR.P.BAPI RAJU Vs THE STATE OF ANDHRA PRADESH	BHARAT BABU.N	GP FOR SERVICES III GHANTA SRIDHAR VINOD KUMAR PEMMASANI SRINIVASA RAO BODDULURI P S P SURESH KUMAR	GUNTUR
13.6	WA/187/2026 (WP/14511/2024) IA 1/2026 Permission Petition IA 2/2026 Suspension Petition IA 3/2026 Suspension Petition	RAVIPUDI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR SERVICES III VINOD KUMAR PEMMASANI SRINIVASA RAO BODDULURI M UMA DEVI (CENTRAL GOVT COUNSEL)	GUNTUR
13.7	WA/188/2026 (WP/3972/2023)	RAVIPUDI ANKAMMA CHOWDARY	CKR ASSOCIATES	GP FOR SERVICES III VINOD KUMAR	GUNTUR

	IA 1/2026 Permission Petition IA 2/2026 Suspension Petition IA 3/2026 Suspension Petition	Vs THE STATE OF ANDHRA PRADESH		PEMMASANI SRINIVASA RAO BODDULURI M UMA DEVI (CENTRAL GOVT COUNSEL)	
13.8	WA/189/2026 (WP/3964/2023) IA 1/2026 Dispense with Petition IA 2/2026 Permission Petition IA 3/2026 Suspension Petition IA 4/2026 Suspension Petition	KARUMANCHI SUJATHA Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR SERVICES III VINOD KUMAR PEMMASANI SRINIVASA RAO BODDULURI UMADEVI MANCHALA	GUNTUR
13.9	WA/190/2026 (WP/15177/2024) IA 1/2026 Dispense with Petition IA 2/2026 Permission Petition IA 3/2026 Suspension Petition IA 4/2026 Suspension Petition	AKULA SREENU Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR SERVICES III M UMADEVI VINOD KUMAR PEMMASANI SRINIVASA RAO BODDULURI	GUNTUR
13.10	WA/265/2026 (WP/12802/2022) IA 1/2026 Permission Petition IA 2/2026 Suspension Petition	NAGALLA SUDHAKAR Vs THE STATE OF AP	POSANI AKASH	GP FOR SERVICES III GHANTA SRIDHAR VINOD KUMAR PEMMASANI	GUNTUR
13.11	WA/683/2026 (WP/13763/2023) IA 2/2026 Dispense with Petition IA 3/2026 Permission Petition IA 4/2026 Suspension Petition IA 5/2026 Suspension Petition	SYED AMEER Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR SERVICES III VINOD KUMAR PEMMASANI M UMA DEVI (CENTRAL GOVT COUNSEL)	GUNTUR
13.12	WA/695/2026 (WP/13763/2023) IA 1/2026 Dispense with Petition IA 3/2026 Permission Petition IA 4/2026 Suspension Petition IA 5/2026 Suspension Petition	TAGIRISA VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR SERVICES III VINOD KUMAR PEMMASANI UMADEVI MANCHALA	GUNTUR
13.13	WA/696/2026 (WP/13763/2023) IA 1/2026 Dispense with Petition IA 3/2026 Permission Petition IA 4/2026 Suspension Petition IA 5/2026 Suspension Petition	S ELISHA RAO Vs THE STATE OF AP	CKR ASSOCIATES	GP FOR SERVICES III VINOD KUMAR PEMMASANI UMADEVI MANCHALA	GUNTUR
13.14	WA/697/2026 (WP/13763/2023) IA 1/2026 Dispense with Petition IA 3/2026 Permission Petition IA 4/2026 Suspension Petition IA 5/2026 Suspension Petition	SRI THOTA SRINU Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR SERVICES III VINOD KUMAR PEMMASANI UMADEVI MANCHALA	GUNTUR

ADMISSION

14.1 along with 14

14	WP/7646/2021 IA 1/2021	M/S.INDO-AMERICAN SUPER SPECIALITIES	S SURI BABU	GP FOR COMMERCIAL TAX	GUNTUR
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	Stay Petition	LIMITED Vs ASSISTANT COMMISSIONER (CT)(AUDIT)			
14.1	WP/3862/2021 IA 1/2021 Stay Petition	M/S.INDO-AMERICAN SUPERSPECIALITIES LIMITED Vs ASSISTANT COMMISSIONER (CT)(AUDIT)	S SURI BABU	GP FOR COMMERCIAL TAX	GUNTUR
15.1,15.2,15.3 along with 15					
15	WP/8009/2021 IA 1/2021 Stay Petition IA 1/2022 Vacate Stay Petition	M/S. BSCPL INFRASTRUCTURE LIMITED Vs THE DEPUTY COMMERCIAL TAX OFFICER	G NARENDRA CHETTY	ADDL ADVOCATE GENERAL II GP FOR COMMERCIAL TAX (AP)	PRAKASAM
15.1	WP/22768/2016 IA 1/2016(WPMP 27992/2016) Stay Petition	M/S. BSCLP INFRASTRUCTURE LTD. PRAKASAM DIST Vs COMMERCIAL TAX OFFICER NELLORE DIST & 2 OT	G NARENDRA CHETTY	SHAIK JEELANI BASHA(SPL SC FOR CT- AP) GP FOR COMMERCIAL TAX	SPS NELLORE
15.2	WP/42315/2016 IA 1/2016(WPMP 52170/2016) Stay Petition	M/S. BSCPL INFRASTRUCTURE LIMITED PRAKASAM DIST Vs COMMERCIAL TAX OFFICER NELLORE DIST & 2 OT	G NARENDRA CHETTY	SURIBABU S(SPL SC FOR CT AP) GP FOR COMMERCIAL TAX SHAIK JEELANI BASHA(SPL SC FOR CT AP)	PRAKASAM
15.3	WP/5650/2021 IA 1/2021 Stay Petition IA 1/2022 Vacate Stay Petition	M/S. BSCPL INFRASTRUCTURE LIMITED Vs THE DEPUTY COMMERCIAL TAX OFFICER	G NARENDRA CHETTY	ADDL ADVOCATE GENERAL II GP FOR COMMERCIAL TAX (AP)8	PRAKASAM
16	WP/1642/2024 IA 1/2024 Stay Petition	M/S. BONTALA ALEEM MIAH WORKS CONTRACTOR Vs THE COMMISSIONER OF CENTRAL TAX	G NARENDRA CHETTY	Y N VIVEKANANDA Y V ANIL KUMAR (Central Government Counsel)	CHITTOOR
17	WP/9958/2025 IA 1/2025 Direction Petition	Y.SAMUEL Vs HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI	K SUBRAHMANYAM	VIVEK CHANDRA SEKHAR S	ANANTAPUR
18	CC/3062/2026 (WP/22017/2025)	BANDI SUBBA REDDY Vs V VISWANADHA REDDY	L CHANDRA OBUL REDDY	SR NOTICE SENT THROUGH THE DISTRICT JUDGE YSR KADAPA AND SPEED POST ARE NOT YET RETURNED.	PRAKASAM
19	WP/3994/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	M/S SREE SAMPATH VINAYAKA LOGISTICS Vs UNION OF INDIA	CHIRANJEEVI TALASILA	T NIRANJAN Deputy Solicitor General of India SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	VISAKHAPATNAM
20	WP/5712/2026 IA 1/2026 Stay Petition	VIZAG COMPANY STEEL Vs THE UNION OF INDIA	B V S CHALAPATI RAO	T NIRANJAN Deputy Solicitor General of India ANUP KOUSHIK KARAVADI	VISAKHAPATNAM
21	WP/5979/2026 IA 1/2026 Dispense with Petition	SMT. PATHIPATI HEMALATHA Vs	NAMINENI PAVAN KUMAR	VIVEK CHANDRA SEKHAR S P HEMACHANDRA	CHITTOOR

	IA 2/2026 Direction Petition	THE PRINCIPAL DISTRICT JUDGE		GP FOR SERVICES I	
22	WP/6356/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	NUVVULA KOTESWARA RAO DIED Vs THE ASSISTANT COMMISSIONER	M V J K KUMAR	GP FOR COMMERCIAL TAX T NIRANJAN Deputy Solicitor General of India SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	KRISHNA
23	WP/7086/2026 IA 1/2026 Stay Petition	M/S SRI VIGNESWARA SURVEY AND CONSTRUCTIONS Vs THE ASSISTANT COMMISSIONER (ST).	BASIREDDY GARI SOMANATHESWARA REDDY	GP FOR COMMERCIAL TAX	SPS NELLORE
24	WP/7185/2026 IA 1/2026 Stay Petition	SREE VENKATESAM Vs UNION OF INDIA	JYOTHI RATNA ANUMOLU	T NIRANJAN Deputy Solicitor General of India ANUP Koushik KARAVADI	EAST GODAVARI
25	WP/9603/2026 IA 1/2026 Stay Petition	SOUTH CENTRAL SHOPPING MALL Vs THE SUPERINTENDENT OF CENTRAL TAX	SRINIVASA RAO KUDUPUDI	KUNUKU DURGA PRASAD(STANDING COUNSEL FOR CBIC) T NIRANJAN Deputy Solicitor General of India GP FOR COMMERCIAL TAX	VISAKHAPATNAM
26	WP/11226/2026 IA 1/2026 Stay Petition	GOLLA PRASHANTH KUMAR Vs THE DEPUTY COMMISSIONER OF CENTRAL TAX	G NARENDRA CHETTY	SANTHI CHANDRA R2 UNSERVED,	YSR KADAPA
27	WP/13464/2026 IA 1/2026 Stay Petition	M/S SRI GANESH TRADERS Vs ASSISTANT COMMISSIONER OF STATE TAX	J.N VENKATA SURESH KUMAR	GP FOR COMMERCIAL TAX T NIRANJAN Deputy Solicitor General of India	SRIKAKULAM
28	WP/20232/2026 IA 1/2026 Stay Petition	M/S.VENKATESHHOTHA Vs THE STATE OF ANDHRA PRADESH	EATHAKOTA VENKATA RAO	GP FOR COMMERCIAL TAX	SRIKAKULAM
29	WP/21981/2026 IA 1/2026 Stay Petition IA 2/2026 Additional Affidavit	SRI PATHAKOTA RAMAKRISHNA REDDY Vs THE INCOME TAX OFFICER	L CHANDRA OBUL REDDY	Y N VIVEKANANDA	YSR KADAPA
30	WP/22613/2026 IA 1/2026 Direction Petition	AROHA GLOBAL Vs THE SUPERINTENDENT OF CENTRAL TAX	SRINIVASA RAO KUDUPUDI	SANTHI CHANDRA (Sr. Standing Counsel for CBIC) T NIRANJAN Deputy Solicitor General of India	CHITTOOR
31	WP/23452/2026 IA 1/2026 Direction Petition	MEENAKSHI BRIGHT STEEL BARS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	D S SIVADARSHAN	GP FOR COMMERCIAL TAX	GUNTUR
32	WP/23574/2026 IA 1/2026 Stay Petition	M/S ASWATHU REDDY YENAMAL Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO KUDUPUDI	GP FOR COMMERCIAL TAX GP FOR IRRI AND CAD T NIRANJAN Deputy Solicitor General of India	KURNOOL
33	WP/23731/2026 IA 1/2026 Stay Petition	M/S IND EXPORTS Vs THE ASSISTANT COMMISSIONER (ST)	CHIRANJEEVI TALASILA	GP FOR COMMERCIAL TAX	GUNTUR
34	WP/24075/2026 IA 1/2026	SRI SAIRAM ENTERPRISES	K V L NARASIMHA MURTHY	GP FOR FINANCE PLANNING	KRISHNA

	Stay Petition	Vs THE STATE OF ANDHRA PRADESH		GP FOR COMMERCIAL TAX	
35	WP/24573/2026 IA 1/2026 Stay Petition	MODERN ENGINEERS AND CONTRACTORS Vs THE DEPUTY ASSISTANT COMMISSIONER (ST)	SARANU PHANI TEJA	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
36	WP/25010/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	M/S. CHANDRA MOULI ENTERPRISES Vs UNION OF INDIA	JYOTHI RATNA ANUMOLU	B V S CHALAPATI RAO	SRIKAKULAM
37	WP/25171/2026 IA 1/2026 Stay Petition	K MADHUSUDAN REDDY Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO KUDUPUDI	GP FOR COMMERCIAL TAX GP FOR IRRI AND CAD	KURNOOL
38	WP/25716/2026 IA 1/2026 Stay Petition	CHAITANYA INFRA PRIVATE LIMITED Vs THE DEPUTY COMMISSIONER OF STATE TAXES	ANIL KUMAR BEZAWADA	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
39	WP/25802/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	M/S. ESWAR PRINT N PACK PRIVATE LIMITED Vs THE UNION OF INDIA	BODAPATI VAMSI KRISHNA	KUNUKU DURGA PRASAD(STANDING COUNSEL FOR CBIC)	WEST GODAVARI
40	WP/28196/2026 IA 1/2026 Stay Petition	SRI SRINIVASA AGENCIES Vs THE DEPUTY ASSISTANT COMMISSIONER(ST)-I	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX	CHITTOOR
41	WP/28216/2026 IA 1/2026 Stay Petition	M/S. SRI SRINIVASA AGENCIES Vs THE DEPUTY ASSISTANT COMMISSIONER (ST) - I	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX	CHITTOOR
<u>INTERLOCUTORY</u>					
42	WP/12526/2009 IA 2/2009(WPMP 16210/2009) Suspension Petition IA 1/2011(WVMP 1426/2011) Vacate Stay Petition IA 1/2018 Vacate Stay Petition	N.NAGESWARA RAO & COMPANY CIVIL ENGINEERING Vs COMMISSIONER OF CENTRAL EXCISE & CUSTOMS	S CHAKRAPANI	B V S CHALAPATI RAO V GOPALAKRISHNA GOKHALEY A RAJASHEKAR REDDY(SR SC FOR CBE&C) SUNDARI R PISUPATI	VISAKHAPATNAM
43	IA/2/2026 Extension Petition WP/15743/2026	ZION STONES Vs THE ASSISTANT COMMISSIONER(ST)	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX	CHITTOOR

COURT NO. 6

THE HONOURABLE SRI JUSTICE NINALA JAYASURYA

To be Heard on Thursday The 8th day of October 2026 (AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ORDERS OF COURT					
44.1,44.2 along with 44					
44	WP/27232/2017 IA 1/2017(WPMP 33825/2017) Direction Petition IA 1/2026 Receive Docs Petition IA 2/2026 Receive Docs Petition	NALLURI USHA RANI DIED AS PER LRS P4 AND P5 AND 2 OTHERS Vs PRL.SECRETARY (REVENUE) AND 5 OTHERS	N SUBBA RAO DEVI PRASAD MANGALAPURI	GP FOR REVENUE (AP) GP FOR FORESTS (CHIEF NOTE CASE) IA (SR) NO.67534/2026 IA (SR) NO.67537/2026	KRISHNA
44.1	WP/1396/2013 IA 2/2013(WVMP 1853/2013) Vacate Stay Petition IA 1/2014(WPMP 39305/2014) Implead Petition IA 2/2014(WPMP 169972/2014) Condone Delay in Rep	CH. NAGARAJU S/O CH. GANGARAJU Vs THE GOVT. OF A.P.	NARASIMHA RAO GUDISEVA	GP FOR FORESTS (AP) GP FOR REVENUE N SUBBA RAO	KRISHNA
44.2	CRLP/7496/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	NALLURI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	DEVI PRASAD MANGALAPURI	PUBLIC PROSECUTOR	KRISHNA
FOR ADMISSION					
45	CC/1893/2021 (WP/24266/2021) IA 1/2026 Implead Petition	SRI P.CHINNABBA Vs SRI DR. K.S.JAWAHAR REDDY	J SUDHEER	S N CHIDAMBARA SASTRY V.DYUMANI (SC for TTD) RR 4 AND 5 NOTICE SERVED.	CHITTOOR
46	CC/77/2023 (WP/35274/2022)	GIDDA VEERA VENKATA NAGA LAKSHMI Vs SRI G.SAI PRASAD	TADDI NAGESWARA RAO	B S SHIVAJI	WEST GODAVARI
47	CC/1277/2023 (WP/33420/2022)	PILLAGURIVIGARI RAMA CHANDRAIAH Vs BOJJAGALLA RAJA SEKHAR	KALEEMULLA S	NEELAM SANKARA RAO	YSR KADAPA
48	CC/1849/2024 (WP/28997/2023) IA 1/2025 Permission Petition IA 1/2026 Implead Petition	KAMMA SIVA PRASAD Vs VENUGOPAL REDDY	D V SASIDHAR	KIRAN KUMAR VADLAMUDI SUSHMA YAGANTI G VENKATA REDDY	GUNTUR
49	CC/2206/2024 (WP/25984/2023) IA 1/2024 Miscellaneous Petition	KAKARLA SUNITA Vs SRI MURUGAN HARI NARAYAN I.A.S.	V VINOD K REDDY	K M KRISHNA REDDY	SPS NELLORE
50	CC/2827/2024 (WP/27274/2023)	M/S. M.C. ANKI REDDY AND CO. Vs SRI SHAMSHER SINGH RAWAT	MARELLA RADHA	NAGARAJU PULLAGURA OMKAR D RAMA RAO KOCHIRI R 6 NOTICE SERVED	KURNOOL
51	CC/3877/2024 (WP/37369/2013) IA 1/2024 Implead Petition	S. KULLAYAPPA Vs SMT.PRATHIBA BHARATHI	V PREETI REDDY	NAGARAJU NAGURU J DILEEP KUMAR V UMA DEVI	ANANTAPUR

52	CC/851/2025 (WP/12324/2020)	VEDANTAM LAKSHMI KUMAR Vs D K BALAJI	N ASHWANI KUMAR	A JAYANTHI RAMA CHANDRA RAO GURRAM	KRISHNA
53	CC/1595/2025 (WP/3994/2015) IA 1/2025 Implead Petition	K VIMALA Vs SRI P RANJITH BASHA	K NAGA PHANINDRA	A JAYANTHI	KURNOOL
<u>FOR ADMISSION (CRP MATTERS)</u>					
54	CRP/1169/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	ST PAULS EAST PARISH OF AEL CHURCH @ NELSON MEMORIAL LUTHERAN Vs REV DR MALLIPUDI MARTIN LUTHERN	KARTHIKSIDDARTHA SALADI	G VIVEKANAND rr1 to 3 - served(spl.cell) memo proof of service filed vide USR No.94080/2026. RR1-APP BY M/S- G.VIVEKANAND(ADV).	EAST GODAVARI
55	CRP/1296/2026 (OS/180/2018) IA 1/2026 Stay Petition	ANAPARTHI SATYAVATHI Vs SUNKARA LAKSHMIKANTHAM	P RAJKUMAR	P RAJESH BABU SR App By m/s-P.RAJESH BABU(ADV)	EAST GODAVARI
56	CRP/1375/2026 (EA/64/2025) IA 1/2026 Stay Petition	AITHABATHULA RAGHUNADHARAO Vs POTLA BALA SARASWATHI PILLAI	AKULA SRI KRISHNA SAI BHARGAV	SARASCHANDRA BABU JAKKAMSETTY R1-App, RR2 to 5 - Returned Unserved, RR2 to 5 No such person in this address(as per postal endorsement), Memo filed vide USR NO.52292/2026. RR2 to 5 - Returned Unserved, RR2 to 5 No such person in this address(as per postal endorsement), Memo filed vide USR NO.84029/2026.	EAST GODAVARI
57	CRP/1404/2026 (OS/10/2021) IA 1/2026 Stay Petition	RAPAKA VENKATA RAMANA MURTHY Vs TIRUMANI VENU GOPALA RAO	GUMMADI RAWNS SOLOMON	RAMBABU KOPPINEEDI	EAST GODAVARI
58	CRP/1407/2026 (WP/13/2021)	GAJJAVARAPU JANAKI RAMAYYA CHOWDARY Vs ILLA GOVINDU	T V S PRABHAKARA RAO		EAST GODAVARI
59	CRP/1411/2026 (CMA/16/2024) IA 1/2026 Suspension Petition	ROLLA VENKATA REDDY NAIDU Vs RAMANAPU RANI	VARREY VENKATA NAGA VISHNU TEJA	P NAGENDRA REDDY RR1 TO 3 - app by m/s.p.nagendra reddy(adv)	EAST GODAVARI
60	CRP/1431/2026 (OS/132/2022) IA 1/2026 Stay Petition	MUDUNURI KRISHNAM RAJU Vs TURAGA LEELA KUMARI	M SRI ATCHYUT	RR1,2 Returned Unserved, (Spl.Cell), RR1,2 Returned Unserved as per memo proof of service filed vide USR No.62032/26.	EAST GODAVARI
61	CRP/1455/2026 (OS/19/2022) IA 1/2026 Stay Petition	GUBBALA VEERA VENKATA SATYANARAYANA Vs AKULA SURYA PRAKASARAO	T V JAGGI REDDY	T V S PRABHAKARA RAO	EAST GODAVARI
62	CRP/1475/2026 (EP/42/2023) IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	GOLLAPALLI VEERA VENKATA SATYANARAYANA Vs GOLLAPALLI KANNAYYA	A S C BOSE	P S P SURESH KUMAR R1 - UNSERVED "ADDRESSEE LEFT WITHOUT INSTRUCTIONS" AS PER POSTAL ENDORSEMENT R2 - DIED VIDE C.T. R3 - SERVED R3 - SERVED AS PER MEMO FILED VIDE USR.NO.60008/26	EAST GODAVARI

63	CRP/1528/2026 (OS/127/2008) IA 1/2026 Condone Delay Petition IA 2/2026 Direction Petition	KONA KANAKAMMA Vs JALLI RANI	NAVULURU KRISHNA SAI	V V L N SARMA SR App	EAST GODAVARI
64	CRP/1556/2026 (TOP/79/2025) IA 1/2026 Stay Petition	MIDTHIPATI RAMA RAO Vs SIRIPURAPU SRINIVASA RAO ALIAS SIRIPURAPU SRINU	RAMA MURTY P V S A		EAST GODAVARI
65	CRP/1621/2026 (OS/61/1967)	KRUTHIVENTY PERRAJU Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	GP FOR ARBITRATION s.r - notice sent not yet returned memo proof of service not yet filed SR-APP BY G.P FOR ARBITRATION.	EAST GODAVARI
66	CRP/1756/2026 (OS/66/2021) IA 1/2026 Stay Petition	PEDDIREDDI DHANA LAKSHMI Vs GADAMSETTI RAJESWARI	K.V.S.S.PRABHAKARA RAO	RR1 TO 3 - NOTICE SENT NOT YET RETURNED R1 - UNSERVED "NO SUCH PERSON IN THIS ADDRESS" R2 - ITEM DELIVERED TO ADDRESSEE R3 - UNSERVED AS PER POSTAL TRACKING REPORT FILED THROUGH MEMO VIDE USR.NO.84052/26	EAST GODAVARI
67	CRP/1757/2026 (OS/272/2019) IA 1/2026 Stay Petition	GUDAPATI LAKSHMIKANTHAMMA Vs JANGAM KRUPA RAO	SRIDEVI JAMPANI	NARASIMHA RAO GUDISEVA RR2 to 6 App., R1 Notice returned unserved (Deceased) as per postal endorsement. R1 Returned Unserved (deceased), R7 Item delivered as per memo proof of service filed vide USR No.92800/2026.	EAST GODAVARI
68	CRP/1814/2026 (OS/146/2023) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MANDA VEERA MANI Vs MUMMIDI DURGA PRASAD	BANDA VENKATA SUBRAMANYESWARA RAO	HARI KRISHNA TATA SR-Notice sent not yet returned(court notice) SR-Unserved(addressee left as per postal endorsement) asper proof of service filed vide USRNo.90301/2026. SR-APP BY M/S-HARI KRISHNA TATA (ADV)	EAST GODAVARI
69	CRP/1831/2026 (OS/146/2023) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MANDA VEERA MANI Vs MUMMIDI DURGA PRASAD	BANDA VENKATA SUBRAMANYESWARA RAO	HARI KRISHNA TATA SR-Unserved(addressee left) as per memo proof of service filed USRNo.90303/2026. SR-APP BY M/S-HARI KRISHNA TATA (ADV).	EAST GODAVARI
70	CRP/1867/2026 (OS/22/2012) IA 1/2026 Stay Petition	BAYYAVARAPU PALLAMRAJU VARMA Vs BAYYAVARAPU SRAVANI	BANDA VENKATA SUBRAMANYESWARA RAO	M SRI ATCHYUT R1-App., R2 Returned Unserved (No such person) as per postal endorsement. RR1,2-Unserved (addressee left) as per postal endorsement vide memo filed usr.no.97253 of 26.	EAST GODAVARI

71	CRP/1868/2026 (OS/99/2011) IA 1/2026 Stay Petition	MUMMANA DURGA Vs MUMMANA PERAYAMMA	DASAKA MURALI KRISHNA K.V.S.S.PRABHAKARA RAO R1-Died vide c.t.RR2TO8- Notice sent not yet returned.R9 Returned unserved (No such person in this address) as per postal endorsement. R10 App., RR3,5to10 Item delivered, R8 Returned unserved as per memo proof of service filed vide USR NO.105609/2026.	EAST GODAVARI
72	CRP/1869/2026 (OS/99/2011) IA 1/2026 Stay Petition	MUMMANA DURGA Vs MUMMANA PERAYAMMA	K.V.S.S.PRABHAKARA RAO R1-Died vide c.t. RR2,3,6-Notice sent not yet returned. RR4,5,7,8-Served R9-Unserved (no such person) as per postal endorsement. R10-App by m/s.K.V.S.S.Prabhakara Rao (adv). Memo proof of service filed vide usr.no.105606 of 26.	EAST GODAVARI
73	CRP/1924/2026 (OS/26/2024) IA 1/2026 Stay Petition	KOVVURI VENKATA KRISHNA REDDY Vs KARRI MAHALAKSHMI	SIVA JYOTHI KUDIPUDI M S R SASHI BHUSHAN	EAST GODAVARI
74	CRP/1979/2026 (EA/138/2026) IA 1/2026 Stay Petition	PERUMALLA KRISHNA VENKATA KUMAR Vs MUTHARAO SAHEB SARVARARAI DU	SASANKA BHUVANAGIRI V ROOPESH KUMAR REDDY RR1,3 to 5 Notice sent not yet returned. R2 died, Memo proof of service not filed.	EAST GODAVARI
75.1 along with 75				
75	CRP/1994/2026 (OS/100/2021) IA 1/2026 Stay Petition	KATARI SIVA PRASAD RAJU Vs PALIVELA RAMA KRISHNA	K.V.S.S.PRABHAKARA RAO R1 UNSERVED,SR-Notice sent not yet returned. SR-Item delivered as per postal track report vide memo filed usr.no.96820 of 26.	EAST GODAVARI
75.1	CRP/2178/2026 (OS/100/2021) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KATARI SIVA PRASAD RAJU Vs PALIVELA RAMA KRISHNA	K.V.S.S.PRABHAKARA RAO	EAST GODAVARI
76	CRP/1998/2026 (IA/631/2025) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	CHUKKA SITAYAMMA Vs POLINATI NAGAMANI	ANGADA SATYA RAGHAVENDRA	EAST GODAVARI
77	CRP/2044/2026 (S.O.P/14/2019) IA 1/2026 Stay Petition	VEMULA YESU BABU Vs VEMULA KUMARI	K.V.S.S.PRABHAKARA RAO	EAST GODAVARI
78	CRP/2064/2026 (OS/228/2018) IA 1/2026 Stay Petition	CHINTHA GOPALA KRISHNA Vs SEERAPU ATCHUTHA RAMA REDDY	P RAJESH BABU P S P SURESH KUMAR RR1,2-App by m/s.P.S.P.Suresh Kumar (adv). R3-Died vide c.t. R4-Unserved(addresssee left) as per postal endorsement. RR5 TO 7-Notice sent not yet returned. Memo proof of service filed vide usr.no.105249 of 26.	EAST GODAVARI

79	CRP/2077/2026 (CMA/13/2024) IA 1/2026 Suspension Petition	SAYYED HUSSIAN BASHA Vs KALA NARASIMHA MURTHY	MOTUPALLI VITTAL RAO	A S C BOSE	EAST GODAVARI
80	CRP/2113/2026 (AS/102/2018)	SOMEPELLI SAMUEL ALLIAS SRINIVAS Vs JYOUTHULA RAMBABU	V V N NARAYANA RAO	SR-Notice sent not yet returned Proof of service not filed.	EAST GODAVARI
81.1 along with 81					
81	CRP/2125/2026 (OS/58/2016) IA 1/2026 Stay Petition	GEDDAM RAMA MURTHY SASTRY Vs KOTTURI SEETHA MAHALAKSHMI	M S R SASHI BHUSHAN		EAST GODAVARI
81.1	CRP/2126/2026 (OS/98/2016) IA 1/2026 Stay Petition	SRIPENNADA SURYA KUMARI Vs PADALA VIMALA	M S R SASHI BHUSHAN		EAST GODAVARI
82	CRP/2162/2026 (IA/210/2024) IA 1/2026 Stay Petition	RAYUDU GANGADHAR ALIAS GANGARAJU Vs RAYUDU KRISHNA	A K KISHORE REDDY	A S C BOSE	EAST GODAVARI
83	CRP/2173/2026 (OS/1257/2019) IA 1/2026 Direction Petition	PUPPALA UMA NAGA VENKATA KRISHNA SAGAR Vs CHALLA VENKATA SATYANARAYANA MURTHY	T N M RANGA RAO		EAST GODAVARI
84	CRP/2174/2026 (OS/386/2019) IA 1/2026 Stay Petition	DESETTI LAKSHMI PRASANNA KUMARI Vs VUPPALA SUBBARAO	T N M RANGA RAO	P VIVEK	EAST GODAVARI
85	CRP/2182/2026 (AS/730/2019)	SRIPADAM SATHIBABU Vs SRIPADAM RAMA LAKSHMI	G RAMA GOPAL		EAST GODAVARI
86.1,86.2 along with 86					
86	CRP/2188/2026 (OS/579/2020) IA 1/2026 Stay Petition	PEPAKAYALA CHAKRAMMA Vs KARRI VENKATA MADHUSUDHAN REDDY	V S K RAMA RAO		EAST GODAVARI
86.1	CRP/2189/2026 (OS/579/2020)	PEPAKAYALA CHAKRAMMA Vs KARRI VENKATA MADHUSUDHAN REDDY	V S K RAMA RAO		EAST GODAVARI
86.2	CRP/2190/2026 (OS/579/2020)	PEPAKAYALA CHAKRAMMA Vs KARRI VENKATA MADHUSUDHAN REDDY	V S K RAMA RAO		EAST GODAVARI
87	CRP/2206/2026 (OS/50/2018) IA 1/2026 Permission Petition IA 2/2026 Stay Petition	KUNTAMUKKALA JAGADEESWARI DEVI Vs DONTAMSETTI VEERABHADRAYYA	T N M RANGA RAO		EAST GODAVARI
88	CRP/2215/2026 (OS/501/2017) IA 1/2026 Stay Petition	COUNTCHAM ADINARAYANA RAO Vs COUNTCHAM SATYAVANTHA GUPTA	P GOPALA KRISHNA	R1 R2 R3 R4 R5 R6 R7 UNSERVED,R1 Notice sent not yet returned. RR2 to 4 are not necessary parties vide CT. Memo proof of service filed vide USR No.104729/2026.	EAST GODAVARI

89	CRP/2336/2026 (OS/385/2017) IA 1/2026 Stay Petition	NEELAPALA VENKATESWARA RAO Vs NAKKA GOVINDU	BALU ANIL KUMAR PALLA		EAST GODAVARI
90	CRP/2337/2026 (OS/357/2017) IA 1/2026 Stay Petition	DEVARAPALLI SIRISHA Vs NAKKA GOVINDU	BALU ANIL KUMAR PALLA		EAST GODAVARI
91.1 along with 91					
91	CRP/2363/2026 (OS/1122/2024) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	KETHADI KALADHARA RAO Vs GURRALA SATYA ANIL KUMAR	M SOLOMON RAJU	R1 UNSERVED,SR- NOTICE SENT NOT YET RETURNED, MEMO PROOF OF SERVICE NOT YET FILED.	EAST GODAVARI
91.1	CRP/2311/2026 (OS/1122/2024) IA 1/2026 Stay Petition	KETHADI KALADHARA RAO Vs GURRALA SATYA ANIL KUMAR	M SOLOMON RAJU	A S C BOSE	EAST GODAVARI
92	CRP/2370/2026 (OS/386/2019) IA 1/2026 Stay Petition	DESETTI LAKSHMI PRASANNA KUMARI Vs VUPPALA SUBBARAO	T N M RANGA RAO	P VIVEK	EAST GODAVARI
93	CRP/2377/2026 IA 2/2026 Stay Petition	PENKEY VEERABHADRAO Vs MADREDDI RANGAMANI	A S C BOSE		EAST GODAVARI
94	CRP/2404/2026 (IA/1064/2025) IA 1/2026 Stay Petition	MUTHYALA MADHAVI Vs CHUNDURU VIJAYA LAKSHMI	AKULA VAMSI KRISHNA	T V S PRABHAKARA RAO	EAST GODAVARI
95	CRP/2419/2026 (AS/63/2024) IA 1/2026 Stay Petition	NUNNA PENTAYYA Vs SRI BHIMESWARA SWAMY VARI DEVASTHANAM	N SIVA REDDY		EAST GODAVARI
96	CRP/2423/2026 (IA/375/2023) IA 1/2026 Stay Petition	MIDDE KALAVATHI Vs SANAGANA SRINIVASA RAO	KANUKOLANU SRI SAI SANJAY		EAST GODAVARI
97	CRP/2589/2026 (IA/308/2026) IA 1/2026 Suspension Petition	RATNA STEELS AND COMPANY Vs NORI SRINIVAS	MALLAVOLU NIKITHA	M S R SASHI BHUSHAN	EAST GODAVARI
98	CRP/2601/2026 (IA/373/2026) IA 1/2026 Stay Petition	BANDE SIVA SANKARA SRINIVASA SIVA PRASAD Vs DAMISETTI SRIKRISHNA	A S C BOSE	M BALANAGA SRINIVAS R1 UNSERVED,CAVEAT RETURNED IN SCRUTINY SECTION HENCE,NOT RECEIVED IN CRP SECTION.	EAST GODAVARI
99	CRP/2627/2026 (IA/243/2026) IA 1/2026 Stay Petition	BATTINA SATYANARAYANA Vs NEKKANTI RADHIKA	DUGGIRALA SUBASH		EAST GODAVARI

FOR ADMISSION (SA MATTERS)

100	SA/373/2026 (AS/33/2024) IA 1/2026 Stay Petition	GUBBALA VEERA VENKATA RATNAM Vs PADAGALA SRIRAMA KRISHNAM RAJU	T V JAGGI REDDY	VELIVELA VENKATA SAI RAVI TEJA	EAST GODAVARI
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101	SA/392/2026 (AS/168/2019) IA 1/2026 Stay Petition	SATHI VENKATA SATYANARAYANA REDDY Vs RAYUDU NOOKALU @ NOOKARAJU	MEDAPATI SANTOSH REDDY		EAST GODAVARI
102	SA/397/2026 (AS/31/2016) IA 1/2026 Condone Delay in Rep IA 2/2026 Stay Petition	TEKUMDI SATYAVATHI Vs TEKUMUDI RATNAM	N SIVA REDDY	A K KISHORE REDDY	EAST GODAVARI
103	SA/439/2026 (AS/37/2020)	VOLETI KANAKARATNAM Vs BOGAVALLI SRIRAMARAO	P VIVEK	M R S SRINIVAS	EAST GODAVARI
104	SA/475/2026 (AS/189/2018) IA 1/2026 Injunction Petition	PENDYALA CHINA RAMACHANDRAM Vs PENDYALA RAVI CHANDRA	T V S PRABHAKARA RAO	M S R SASHI BHUSHAN	EAST GODAVARI
105	SA/476/2026 (AS/30/2025)	CHOKKAKULA AJAY KUMAR Vs CHOKKAKULA PEDDA SATYANARAYANA	T V S PRABHAKARA RAO		EAST GODAVARI
106	SA/478/2026 (AS/33/2021) IA 2/2026 Stay Petition	KARANAM BHAVANI Vs VUPPALA SURYA KUMARI ALIAS VEERA VENKATA SATYA SURYA KUMARI	RAMANA ALLU		EAST GODAVARI
107	SA/479/2026 (AS/179/2015) IA 1/2026 Condone Delay Petition	INDELA BAYAPU REDDY Vs PENUMATSA VENKATA SIVA PRASADA MURTHY RAJU	MANGENA SREE RAMA RAO	GHANTASALA UDAYA BHASKAR	EAST GODAVARI
108	SA/480/2026 (AS/180/2015) IA 1/2026 Condone Delay Petition	BHOJIRAJU HARI RAM Vs PENUMATSA VENKATA SIVA PRASADA MURTHY RAJU	MANGENA SREE RAMA RAO	GHANTASALA UDAYA BHASKAR	EAST GODAVARI
109	SA/492/2026 (AS/23/2019)	MAGAPU MADHAVA RAO Vs MAGAPU RAMULU	N SIVA REDDY		EAST GODAVARI
110	SA/494/2026 (AS/188/2018)	KANCHERLA SUBBA LAKSHMI Vs SABBINA VEERA RAJENDRA LAKSHMI PRASAD	P V RAGHU RAM		EAST GODAVARI
111	SA/508/2026 (AS/9/2016) IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay Petition IA 3/2026 L R Petition IA 4/2026 L R Petition IA 5/2026 Stay Petition	KOLLI SESHARATNAM (DIED) Vs POSUPO BHUSHANAM	SUREPALLI MADHAVA RAO	K VENKATESH	EAST GODAVARI
112	SA/512/2026 (AS/24/2021) IA 2/2026 Dispense with Petition IA 3/2026 Stay Petition	DESETTI LAKSHMI PRASANNA KUMARI Vs SANKA SRIDEVI	RAMANA ALLU		EAST GODAVARI

113	SA/545/2026 (AS/1/2022) IA 2/2026 Injunction Petition	GORUSU RAMANAMMA Vs NEELAPU TALUPULAMMA	INJA PRATAP REDDY		EAST GODAVARI
114	SA/549/2026 (AS/149/2017) IA 1/2026 Condone Delay Petition IA 2/2026 Injunction Petition	IMMIDISETTY VENKATA PATTABHIRAMAYYA Vs BATCHU KONDAYYA GUPTA	V SUBRAHMANYAM	T V JAGGI REDDY	EAST GODAVARI
115	SA/578/2026 (AS/62/2023) IA 1/2026 Suspension Petition	KURRU VENKATARAMANARAO Vs GANAPARTHI BANGARAYYA	T N M RANGA RAO		EAST GODAVARI
116	SA/579/2026 (AS/61/2023) IA 1/2026 Suspension Petition	KURRU VENKATARAMANARAO Vs GANAPARTHI KRISHNA	THSAVATAPALLI SREE SHA		EAST GODAVARI
117	SA/583/2026 (AS/22/2019) IA 1/2026 Suspension Petition	PILLI RAVANA Vs VASAMSETTI SIMHACHALAM	T N M RANGA RAO		EAST GODAVARI
118	SA/586/2026 (AS/34/2019) IA 1/2026 Suspension Petition	PILLI RAVANA Vs VASAMSETTI SATYAVATHI	T N M RANGA RAO		EAST GODAVARI
119	SA/648/2026 (AS/44/2019)	MANDA VEERA VIJAYA KUMARI Vs MANDA PARVATHEESAM	A S C BOSE		EAST GODAVARI
120	SA/669/2026 (AS/237/2019) IA 1/2026 Stay Petition IA 2/2026 Amendment Petition	VINJARAPU SRINIVAS ALIAS SRINU Vs GUNTAMUKKALA RAJESH	T N M RANGA RAO	PARIMI RAMA RAYUDU	EAST GODAVARI
121	SA/674/2026 (AS/11/2020) IA 2/2026 Dispense with Petition IA 3/2026 Condone Delay In DCF IA 4/2026 Stay Petition	BEESAPU RAJASEKHAR Vs MOLLI VENKATA RAMANA KUMARI	R K ACHARYULU		EAST GODAVARI
122	SA/696/2026 (AS/52/2024) IA 1/2026 Stay Petition	JONNADA VEERA MANIKANTHA SWAMY Vs JONNADA DHANALAKSHMI	CHAKRAVARTHY P V S K		EAST GODAVARI
123	SA/703/2026 (AS/50/2023) IA 1/2026 Condone Delay in Rep IA 2/2026 Stay Petition	LAVUDU SRINIVAS Vs YAKA SATYANARAYANA	V SAI KUMAR		EAST GODAVARI

ADMISSION (REVENUE)

124	WP/15082/2017 IA 1/2017(WPMP 18642/2017) Direction Petition IA 1/2022 Implead Petition	K RJAMANI AND ANOTHERS Vs PRL.SECRETARY (REVENUE) AND 41 OTHERS	M R K CHAKRAVARTHY	GP FOR REVENUE (AP) MEDIKONDA PRANAY VENKAT CHOWDARY V JAGAPATHI	CHITTOOR
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125	WP/16886/2017 IA 1/2017(WPMP 20708/2017) Suspension Petition IA 2/2020 Fix an Early Date	K VEERABHADRAPPA SETTY KURNOOL DIST.A.P. & ANR. Vs THE STATE OF A.P.REVENUEAMARAVAT HI & 5 OTRS.	YELLAPRAGADA SRINIVASA MURTHY	GP FOR REVENUE (AP) GHANTA SRIDHAR	KURNOOL
126	WP/18133/2017 IA 1/2017(WPMP 22141/2017) Direction Petition IA 1/2023 Leave Petition	DR B VARALAKSHMI CHITTOOR DIST Vs CEO AP STATE WAKF BOARD HYDERABAD & 2 OTHERS	BHANU PRIYA G	SHAIK KHAJA BASHA GP FOR ASSIGNMENT	CHITTOOR
127	WP/27051/2017 IA 1/2017(WPMP 33605/2017) Suspension Petition IA 1/2023 Receive Docs Petition	THATTI RAMANNA S/O. BASANNA Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	AKULA SRI KRISHNA SAI BHARGAV	GP FOR REVENUE (AP) K V RAGHU VEER	KURNOOL
128	WP/33659/2017	P.MASTHAN KHAN Vs THE STATE OF ANDHRA PRADESH	P JAGADISH CHANDRA PRASAD	GP FOR REVENUE (AP)	CHITTOOR
129	WP/43403/2017 IA 1/2017(WPMP 53820/2017) Direction Petition IA 2/2021 Vacate Stay Petition IA 1/2023 Leave Petition	AALA RAMA DEVI Vs THE STATE OF ANDHRA PRADESH	K SAIRAM MURTHY	GP FOR REVENUE (AP) SUBBA RAO KORRAPATI	PRAKASAM
130.1 along with 130					
130	WP/44698/2017 IA 1/2017 Direction Petition IA 1/2018 Implead Petition	NALLANI ADEPPA Vs STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR REVENUE (AP) R2 R3 R5 UNSERVED,	ANANTAPUR
130.1	WP/41287/2017 IA 1/2017(WPMP 51229/2017) Suspension Petition	S. BRAMHANANDA REDDY Vs THE STATE OF ANDHRA PRADESH	M KARIBASAI AH	GP FOR REVENUE (AP) K SRINIVAS	ANANTAPUR

ADMISSION (STAMPS AND REGISTRATION)

131.1,131.2 along with 131

131	WP/13729/2015 IA 1/2015(WPMP 18004/2015) Suspension Petition IA 1/2025 Implead Petition	SRI HIMATMAL BHERMAL JAIN Vs THE STATE OF ANDHRA PRADESH REPRESENTED BY THE	M R K CHAKRAVARTHY	GP FOR PANCHAYAT RAJ & RURAL DEV (AP) C SUBODH ANCHA PANDURANGA RAO GP FOR REGISTRATION AND STAMPS GP FOR REVENUE M P CHANDRAMOULI (HCJ NOTE CASE)	SPS NELLORE
131.1	WP/20850/2017 IA 1/2017(WPMP 25585/2017) Direction Petition IA 1/2025 Implead Petition	H.B. JAIN & ANO. Vs PRL. SECY. REV. & 12 ORS.	G JHANSI	GP FOR REVENUE (AP) C SUBODH ANCHA PANDURANGA RAO GP FOR REGISTRATION AND STAMPS M P CHANDRAMOULI	SPS NELLORE
131.2	WP/5809/2025 IA 1/2025 Direction Petition	SRI HIMATMAL BHERMAL JAIN Vs THE STATE OF ANDHRA PRADESH	G JHANSI	GP FOR REGISTRATION AND STAMPS NIDANAM KOTESWARA RAO CHAMARTHY LEELA SRINNIVASA VARMA	SPS NELLORE

132	WP/30529/2017 IA 1/2017(WPMP 38048/2017) Direction Petition IA 1/2026 L R Petition	THOMMADRU NAGESWARA RAO S/O. RAGHAVAIAH Vs THE STATE OF A.P REP. BY ITS PRL. SECRETARY REVENUE	RAJA REDDY KONETI	GP FOR REVENUE (AP) GP FOR REGISTRATION AND STAMPS	GUNTUR
133	WP/38674/2017 IA 1/2018 Vacate Stay Petition	SRIKAKILLAPU RAMA SUBRAHMANYAM & ANOTHER Vs PRL. SECY. REVENUE DEPT. GUNTUR DIST. A.P. & 4 OTHERS	VENKATA DURGA RAO ANANTHA	15548/GP FOR REVENUE (AP) GP FOR REGISTRATION AND STAMPS	EAST GODAVARI

ADMISSION (PANCHAYAT RAJ)

134	WP/7063/2017 IA 1/2017(WPMP 8675/2017) Direction Petition IA 4/2017(WVMP 88483/2017) Vacate Stay Petition	KOLLI SUBHAS CHANDRA BOSE @ BOSE Vs THE STATE OF ANDHRA PRADESH	P PRABHAKAR RAO	GP FOR PANCHAYAT RAJ & RURAL DEV (AP) A S C BOSE N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR REVENUE	KRISHNA
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ADMISSION (REVENUE-LA)

135.1,135.2 along with 135

135	WP/2748/2017 IA 1/2026 Leave Petition	D.VASUDEVA REDDY Vs THE STATE OF ANDHRA PRADESH	P GANGA RAMI REDDY	GP FOR REVENUE (AP) GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION	CHITTOOR
135.1	WP/3190/2017 IA 1/2017(WPMP 3775/2017) Direction Petition IA 1/2026 Leave Petition	K.SUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	P GANGA RAMI REDDY	GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION	CHITTOOR
135.2	WP/7640/2017 IA 1/2017(WPMP 9421/2017) Direction Petition IA 2/2017(WPMP 28668/2017) Extension Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	K SRINIVASULU S/O KRISHNAIAH Vs THE STATE OF ANDHRA PRADESH	G R SUDHAKAR	GP FOR ASSIGNMENT GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION	CHITTOOR

136.1 along with 136

136	WP/16969/2017 IA 1/2017(WPMP 20801/2017) Direction Petition IA 1/2018 Vacate Stay Petition IA 1/2019 Vacate Stay Petition	RAVI SIVA RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	NAGARAJU N	GP FOR LAND ACQUISITION (AP) NAGARAJU NAGURU GP FOR IRRI AND CAD BOLLA VENKATA RAMA RAO V DYUMANI MANIKANTESWARA RAO KOTHA	WEST GODAVARI
136.1	WP/11030/2017 IA 1/2017(WPMP 13701/2017) Direction Petition IA 1/2018 Vacate Stay Petition IA 1/2019 Vacate Stay Petition	RAVI SIVA RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	NAGARAJU N	GP FOR IRRI AND CAD BOLLA VENKATA RAMA RAO MANIKANTESWARA RAO KOTHA	WEST GODAVARI
137	WP/17186/2017 IA 1/2017(WPMP 21034/2017) Direction Petition	SRI K. SUNDARA RAMA SASTRY KHAMMAM DIST Vs PRL. SECRETARY REVENUE (LA) DEPT. AMARAVATHI & 3 OTHERS	AKKAM ESHWAR	GP FOR LAND ACQUISITION (TG) GP FOR LAND ACQUISITION Y KOTESWAR RAO	WEST GODAVARI

138	WP/26501/2017 IA 1/2017(WPMP 32873/2017) Stay Petition IA 5/2018 Vacate Stay Petition	IG INTERNATIONAL PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	SARMA C V S S	ANCHA PANDURANGA RAO GP FOR REVENUE S PRANATHI	SPS NELLORE
139	WP/28315/2017 IA 1/2017(WPMP 35194/2017) Direction Petition	M.GOPAL REDDY Vs THE STATE OF ANDHRA PRADESH	P ROY REDDY	GP FOR REVENUE (AP) T NIRANJAN Deputy Solicitor General of India GP FOR ROADS BUILDINGS	CHITTOOR
140	WP/29529/2017 IA 1/2017(WPMP 36753/2017) Direction Petition	MADEM CHINNA VEERAMMA Vs THE STATE OF ANDHRA PRADESH	N GOWRI SHANKER	GP FOR LAND ACQUISITION (AP)	WEST GODAVARI
141.1 along with 141					
141	WP/34497/2017 IA 1/2017(WPMP 42887/2017) Direction Petition IA 1/2018 Vacate Stay Petition IA 2/2018 Vacate Stay Petition IA 1/2022 Fix an Early Date	PITTI SRINIVASULU REDDY Vs THE STATE OF ANDHRA PRADESH	RAVULA NAGARJUNA	GP FOR REVENUE (AP) RAMA CHANDRA RAO GURRAM A JAYANTHI VIVEK CHANDRA SEKHAR S	SPS NELLORE
141.1	WP/41326/2017 IA 1/2017(WPMP 51276/2017) Direction Petition IA 1/2018 Vacate Stay Petition IA 1/2019 Vacate Stay Petition	PENAKA PARVATHAMMA Vs THE STATE OF A.P.	RAVULA NAGARJUNA	GP FOR REVENUE (AP) GP FOR LAND ACQUISITION RAMA CHANDRA RAO GURRAM	SPS NELLORE
142.1,142.2,142.3,142.4 along with 142					
142	WP/42423/2017 IA 1/2017(WPMP 52591/2017) Direction Petition	MATLI NARAYANA REDDY Vs THE GOVERNMENT OF ANDHRA PRADESH	P SRIDHAR REDDY	GP FOR LAND ACQUISITION (AP) GP FOR IRRI AND CAD	YSR KADAPA
142.1	WP/40004/2017 IA 1/2017(WPMP 49604/2017) Direction Petition	YERRU RAMANA REDDY S/O VENKAT REDDY Vs THE STATE OF ANDHRA PRADESH REP. BY THE PRINCIPAL	P SRIDHAR REDDY	GP FOR LAND ACQUISITION (AP) GP FOR IRRI AND CAD	YSR KADAPA
142.2	WP/41593/2017 IA 1/2017(WPMP 51584/2017) Direction Petition	MATLI VENKATA KRISHNAIAH Vs THE GOVERNMENT OF ANDHRA PRADESH	P SRIDHAR REDDY	GP FOR LAND ACQUISITION (AP) GP FOR IRRI AND CAD	YSR KADAPA
142.3	WP/43336/2017 IA 1/2017(WPMP 53746/2017) Direction Petition	KURRAKU KONDAMMA Vs THE GOVERNMENT OF ANDHRA PRADESH REP. BY THE	P SRIDHAR REDDY	GP FOR LAND ACQUISITION (AP) GP FOR IRRI AND CAD	YSR KADAPA
142.4	WP/44040/2017 IA 1/2017(WPMP 54596/2017) Direction Petition	VARAPALLI CHINNA PENCHALAI AH S/O CHINNA PALAIAH Vs THE GOVERNMENT OF ANDHRA PRADESH REP. BY THE PRINCIPLE	P SRIDHAR REDDY	GP FOR REVENUE (AP) GP FOR IRRI AND CAD	YSR KADAPA
143	WP/44603/2017 IA 1/2017 Direction Petition	S.NAZEER SAHEB Vs THE COMPETENT AUTHORITY (L.A.)	RAJENDRA BUSSA	M V KINI CO ADVOCATES SOLICITORS GP FOR REVENUE	CHITTOOR

144	WP/44633/2017 IA 1/2017-Direction Petition	CHANDRALA SHARATH BABU Vs THE STATE OF ANDHRA PRADESH	THANDAVA YOGESH	GP FOR LAND ACQUISITION (AP) GP FOR REVENUE	WEST GODAVARI
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